

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1680
ANSWERED ON:03.12.2014
ENROLMENT OF DISABLED CHILDREN
Sreeramulu Shri B.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether as per survey carried out by the National RTE forum, Delhi and SPARC India, there are less than 1 percent enrolment of disabled children in Government schools even after years of implementation of the RTE Act;
- (b) if so, the reasons therefor; and
- (c) the present status of other States including Karnataka in this regard?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) to (c): No Madam, as per the Unified-District Information System for Education (U-DISE) 2013-14, 25.03 lakh Children with Special Needs (CWSN) are enrolled in schools. Besides, 2.06 lakh severe/profound CWSN are covered under Home Based Education (HBE). These together account for 1.36% of total enrolment of all children. The State-wise details on enrolment of CWSN including those of Karnataka are at Annexure.

Under the Sarva Shiksha Abhiyan (SSA) programme, the States & UTs are supported to identify, assess, enroll CWSN in schools and provide them with appropriate assistive devices and supportive teaching learning materials and resource support. Efforts are also made under the SSA to persuade parents and communities to bring such children to schools, through appropriate training and school-parent interaction.